

**MADHYA PRADESH STATE JUDICIAL ACADEMY,**  
**HIGH COURT OF M.P., JABALPUR**

***SENSITIZATION PROGRAMME ON –  
JUVENILE JUSTICE (CARE & PROTECTION OF CHILDREN) ACT, 2015  
FOR THE SPECIAL JUVENILE POLICE UNIT***

**28.04.2018**

**VENUE – BRBRAITT, JABALPUR**

**PROGRAMME**

- 10.00 a.m. to 10.30 a.m. Inauguration of the Programme
- By **Shri Sanjeev Kalgaonkar,**  
**Director In-charge, MPSJA,**
- Shri Zakir Hussain,**  
**Secretary, Juvenile Justice Committee,**  
**High Court of M.P., Jabalpur**
- (Followed by Group Photo session)*
- 10.30 a.m. to 11.00 a.m. Screening of Documentary
- 11.00 am to 12.15 p.m. Changing the mindset and child friendly approach
- By **Dr. Sneh Choudhary,**  
**Child Expert, Katni**
- 12.15 p.m. to 12.30 pm** **TEA BREAK**
- 12.30 p.m. to 1.45 p.m. Basic principles of administration of Juvenile Justice and role of different stakeholders
- By **Smt. Sangeeta Yadav,**  
**Faculty Member (Jr.), MPSJA**
- 1.45 p.m. to 2.30 p.m.** **LUNCH BREAK**
- 2.30 p.m. to 4.00 p.m. Role and responsibilities of SJPU under the Juvenile Justice (Care & Protection of Children) Act, 2015 and POCSO Act
- By **Smt. Sangeeta Yadav,**  
**Faculty Member (Jr.), MPSJA**  
&  
**Smt. Anu Singh,**  
**CJ CL II, Jabalpur**
- 4.00 p.m. to 4.15 p.m.** **TEA BREAK**
- 4.15 p.m. to 5.00 p.m. Open interactive session on problems faced and road ahead
- Chaired by **Shri Zakir Hussain,**  
**Secretary, Juvenile Justice Committee,**  
**High Court of M.P., Jabalpur**
- Co-chaired by **Shri Awdhesh Kumar Gupta,**  
**Faculty Member (Sr.),**  
**MPSJA**

*(Followed by Valedictory session)*

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture  
(2) The Time Table is subject to change as per exigencies.  
(3) Use of Cell Phones is strictly prohibited in the lecture room

**DIRECTOR IN-CHARGE**